SUPREME COURT OF INDIA [RECRUITMENT CELL]

Dated: 21.03.2024

LAW CLERK-CUM-RESEARCH ASSOCIATES EXAMINATION-2024 (HELD ON 10.03.2024)

On consideration of the objections received against Answer Keys to Question Papers, the following changes have been made in Answer Keys of the respective Questions:-

- 1. Questions 17 in Series "A" (same as Question 2 in Series "B", Question 55 in Series "C" and Question 49 in Series "D"), 40 in Series "A" (same as Question 76 in Series "B", Question 78 in Series "C" and Question 34 in Series "D") and 59 in Series "A" (same as Question 83 in Series "B", Question 30 in Series "C" and Question 92 in Series "D") shall stand cancelled. All the candidates shall be awarded 1 mark each for these 3 Questions;
- 2. The correct Answer for Question 64 in Series "A" (same as Question 88 in Series "B", Question 35 in Series "C" and Question 97 in Series "D") shall be option (4), instead of option (1);
- 3. The correct Answer for Question 76 in Series "A" (same as Question 39 in Series "B", Question 91 in Series "C" and Question 74 in Series "D") shall be option (4), instead of option (3);
- 4. The correct Answer for Question 81 in Series "A" (same as Question 96 in Series "B", Question 96 in Series "C" and Question 43 in Series "D") shall be option (2) instead of option (4);